

**GOVERNMENT OF INDIA
MINES AND MINERALS
LOK SABHA**

UNSTARRED QUESTION NO:1353
ANSWERED ON:03.03.2000
SUPPLY OF SUB STANDARD COAL
MADAN PRASAD JAISWAL

Will the Minister of MINES AND MINERALS be pleased to state:

- (a) whether the Government have received complaints about supply of sub-standard coal by the Coal India Limited during the last one year;
- (b) if so, the details thereof;
- (c) whether the Government have fixed responsibility in this regard ; and
- (d) if so, the details thereof; and
- (e) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR MINES & MINERALS

(SMT. RITA VERMA)

- (a)&(b): The subsidiary companies of Coal India Limited have, during the last one year, received 78 complaints regarding supply of sub-standard coal.
- (c)&(d): These complaints have been enquired into and on the basis of enquiries and findings thereof, 21 persons were subjected to disciplinary proceedings.
- (f) Steps taken to bring down the quality complaints, inter-alia, include
 - i) Installation of feeder breakers/coal handling plants.
 - ii) Sizing and crushing of coal .
 - iii) Proper planning of coal faces both in underground and opencast mines.
 - iv) Advance of Over Burden (OB) Benches to eliminate mixing of coal.
 - v) Installation of electronic weigh-bridges at loading points, to minimize dispute on weight, and
 - vi) Sampling/analysis at all loading points and un-loading ends and engagement of third party agency for independent sampling/analysis.